

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(36) C.P.-1780/441,149(3)/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Daewoo Powers India Ltd.

SECTION OF THE COMPANIES ACT: 441,149(3)

ORDER

1. The Learned Representative of the Petitioner is present.
2. The another connected matter of the same Company pertains to Court-I of the NCLT, Mumbai.
3. Hence to facilitate the hearing the Registry is directed to club all the matters.

SD/-

M.K. SHRAWAT
Member (Judicial)

06.08.2018.
HHS